

4. Smt. Krishna Nagpal,
Sr. Draftsman, C.E.A.,
Sewa Bhawan, R.K. Puram,
New Delhi.
5. Shri Sohan Lal,
Sr. Draftsman, C.E.A.,
Sewa Bhawan, R. K. Puram,
New Delhi.
6. Shri Nirmal Singh,
Jr. Draftsman, C.E.A.,
Sewa Bhawan, R.K. Puram,
New Delhi.
7. Shri M. K. Mahndirata,
Jr. Draftsman, C.E.A.,
Sewa Bhawan, R.K. Puram,
New Delhi.

... Respondents

By Advocate Shri K. L. Bhandula

O R D E R (ORAL)

Hon'ble Mr. S. R. Adige, Member (A) —

None for applicants though called out twice. This is the fourth consecutive occasion on which the applicants remained absent. Shri K. L. Bhandula, learned counsel, is, however, present on behalf of the respondents. In this application Shri V. K. Bhatia and 14 others, Senior Draftsmen in the Central Electricity Authority (CEA for short), R. K. Puram, New Delhi, have impugned the memorandum dated 16.8.1988 (Annexure A-7) containing the seniority list in the grade of Junior Draftsmen (E&M) in the CEA as on 7.6.1988.

2. Shri Bhandula, learned counsel appearing for the respondents, ^{has pointed out} have ~~averred~~ that the seniority list challenged by the applicants was issued pursuant to the Tribunal's judgment dated 16.10.1987 in O.A. No. 262/86 which has been upheld by the Supreme Court on 10.3.1988 in SLP (C) No. 1446/88.

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3. On a perusal of the material on record, we are satisfied that the impugned seniority list has been prepared in accordance with the Tribunal's judgment dated 16.10.1987 as upheld by the Supreme Court in SLP (C) No. 1446/88. Under these circumstances, the impugned seniority list warrants no interference and this application is accordingly dismissed.

No costs.

S. R. Adige
(S. R. Adige)
Member (A)

B. C. Saksena
(B. C. Saksena)
Vice-Chairman (J)

/as/